

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C.K.G. NAIR, MEMBER& HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 16.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11.00 A.M.								
1	A. No. 132/2021	KundanLal		SEBI AND ANR.	Vidhii& Partners	Admission		<u>DISCLOSUREPIT</u>
AT 11.05 A.M.								
2	A. NO. 133/2021	MPF Systems Ltd. And Others		SEBI	Vidhii& Partners	Admission		<u>MPFLODR</u>
AT 11.07 A.M.								
3	201/2018	Suzlon Energy Ltd. and Anr.	Mr. SomasekharSundar esan, Advocate i/b Joby Mathew and Associates	SEBI	Mr. Vishal Kanade, Advocate i/b The Law Point	Part heard	15.03.2021	<u>DISCLOSURELA</u>
AT 11.25 A.M.								
4	MA. No.153/2021 (Restoration Application) IN A.No.379/2020 &MA.No.386/2020 & MA.No.387/2020 & MA.No.388/2020 &	Way 2 gains	VedchetanPatil, Advocate	SEBI	Law Point	MA HEARING		<u>MARESTORATION</u>
	MA. No.154/2021 (Restoration Application) IN A.No.380/2020	Astro Capital						

	&MA.No.389/2020 & MA.No.390/2020 & MA.No.391/2020 &							
	MA. No.155/2021 (Restoration Application) IN A.No.381/2020 &MA.No.392/2020 & MA.No.393/2020 & MA.No.394/2020 &	Capital Mirror						
AT 11.30 A.M.								
5	MA No. 653/2019 & RA No.23/2019 IN A.No. 371/2017	Siddharth Shankar	Ms. AkankshaAgrawal, Advocate	SEBI	Mr. MihirMody, Advocate i/b K. Ashar& Co.	RA Hearing	12.03.2021	<u>RASNAA</u>
	MA No. 654/2019 & RA No.24/2019 IN A.No. 37/2018	Nitika Shankar						
	MA No. 655/2019 & RA No.25/2019 IN A.No. 38/2018	Anjna Kumar						
	MA No. 656/2019 & RA No.26/2019 IN A.No. 197/2018	Ashok Kumar	Ms. Nikita Bhansali, Advocate i/b YasminBhansali& Co.					
AT 11.35 A.M.								
6	RA.No. 27/2019 IN A.No.49/2017	Ion Exchange Enviro Farms Ltd.	Mr. Amey D. Nargolkar, Advocate i/b Agram Legal Consultants	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b K. Ashar& Co.	RA Hearing	11.03.2021	RAION

AT 11.40 A.M.

7	RA.No. 03/2020 IN A.No. 300/2019	Kishore Hegde	Mr. RavichandraHegde, Advocate i/b. NDB Law	SEBI	Mr. Kumar Desai, Advocate i/b. K. Ashar& Co.	RA Hearing	11.03.2021	<u>RAKISHORE</u>
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AT 11.45 A.M.

8	A.No.376/2018	TarunkumarBrahmbhatt &Anr.	Mr. SumitYadav, Advocate Mr. SumitYadav, Advocate	SEBI	Mr. AnubhavGhosh, Advocate i/b. The Law Poin	Admission Disposal	26.02.2021	<u>AOBGIL</u>
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AT 11.55 A.M.

9	46/2019 A/W	Lokmangal Agro Industries Ltd.	Ms. SabeenaMahadik, Advocate i/b M/s. Visesha Law Services	SEBI	Mr. AnubhavGhosh, Advocate i/b The Law Point	Admission Disposal	08.02.2021	<u>LOKMANGALAGRO</u>
	60/2019 Lead Matter A/W	Lokmangal Agro Industries Ltd &Ors.						
	61/2019	SmitaSubhashDeshmuk h&Ors.						

AT 12.05P.M.

10	A,No. 370/2019 Lead Matter A/W	Anil Harish	Mr. SharanJagtiani, Senior Advocate i/b Oasis Counsel & Advisory	SEBI	Mr. ChiragBhavsar, Advocate i/b MDP & Partners	Admission Disposal	18.02.2021	<u>VENTURECAPITAL</u>
	A.No. 371/2019 A/W	S K Misra						
	MA.No. 496/2019 & A.No. 405/2019 A/W	Unitech Advisors (India) Pvt. Ltd.						

	MA.No. 497/2019 & A.No. 406/2019	RakeshDhingra and Others						
AT 12.15P.M.								
11	A.No.439/2019	CAT Technologies Limited &Ors.	Mr. Joby Mathew, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b. The Law Point	Admission Disposal	16.02.2021	<u>CATGDR</u>
AT 12.17P.M.								
12	A.No. 451/2019	Parul J Shah &Ors	Appellant in person	SEBI	Mr. AbhirajArora, Advocate i/b ELP for R-1 Mr. SaurabhBhachhawat, Advocate i/b Mindspright Legal for R-3	Admission Disposal	23.02.2021	<u>COMPLAINTLUX</u>
AT 12. 25 P.M.								
13	596/2019	The Loot (India) Pvt. Ltd. &Anr.	Mr. Harekrishna, Advocate i/b. Law Global	Pancard Clubs Ltd. &Anr.	Mr. Gaurav Joshi, Senior Advocate i/b. The Law Poin	Admission Disposal	16.02.2021	<u>SYNCHRONIZEDTRADE</u>

AT 12.35 P.M.

14	614/2019	Superstar ExportsPvt Ltd.	Mr. Nimay Dave, Advocate i/b Alliance Law	SEBI	Mr. ChiragBhavsar, Advocate i/b MDP & Partners	Admission Disposal	17.02.2021	<u>SUPERSTARSEBI</u>
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AT 12.45 P.M.

15	MA.No. 441/2020 (Delay Application) &MA.No. 442/2020 (Stay Application) & A.No. 533/2020	NNM Securities Ltd. Vs. SEBI	Mr. Apurva Mittal, Authorised Representative	SEBI	Ms. Nidhi Singh, Advocate i/b. Vidhii Partners	Admission Disposal	23.02.2021	<u>MISUSEFUNDSSCRA</u>
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AT 12.47 P.M.

16	A.No. 566/2020	PravinChampalal Jain	Mr. SaurabhBachhawat, Advocate	SEBI	Mr. Shyam Mehta, Senior Advocate i/b ELP	Admission Disposal	08.01.2021	<u>DELAYEDEBARREDGDR</u>
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AT 12.50 P.M.

17	A.No. 578/2020 A/W	G.R.K. Reddy &Ors.	Mr. P. N. Modi, Senior Advocate i/b Joby Mathew and Associates	SEBI	Mr. Shiraz Rustomjee, Senior Advocate i/b The Law Point	Admission Disposal	22.02.2021	<u>PREFERENTIALSHARES</u>
	A.No. 584/2020 & MA. No. 149-2021 Stay Application		Mr. Joby Mathew, Advocate i/b Joby Mathew and Associates					

AT 12.52 P.M.

18	MA.No. 23/2021 &A.No. 58/2021	JaiprakashKabra	Mr. PriteshBurad, Advocate i/b PriteshBuradAssoci	SEBI	Mr. Shyam Mehta, Senior Advocate i/b Vidhii Partners	Admission Disposal	22.01.2021	<u>DIRECTORSDEBARRED</u>
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	MA.No. 18/2021 &MA.No. 19/2021 &A.No. 59/2021	JaiprakashKabra	ates					
	MA.No. 25/2021 &A.No. 61/2021	PradipMundhra						
	MA.No. 28/2021 &MA.No. 64/2021 &A.No. 62/2021	PradipMundhra						
	MA.No. 53/2021 &L.No. 01/2021	GopaldasMaheshwari						
	MA.No. 40/2021 &MA.No. 54/2021 &L.No. 02/2021	GopaldasMaheshwari						
	MA.No. 39/2021 &L.No. 03/2021	Sanjay Taparia						
	MA.No. 41/2021 &MA.No. 42/2021 &L.No. 04/2021	Sanjay Taparia						
	MA.No. 43/2021 &L.No. 05/2021	Rajesh Jhunjunwala						
	MA.No. 45/2021 &MA.No. 46/2021 &L.No. 06/2021	Rajesh Jhunjunwala						
AT 12.54 P.M.								
19	A.No.111/2021 AND MA.No.168/2021 (COD)and MA.No. 169/2021 (Amendment in Appeal)	DIPAN KUMAR SEN	Mr. AbhilashChatterjee, Advocate	SEBI	Mr. AnubhavGhosh, Advocate i/b The Law Point	Admission Disposal	02.03.2021	<u>OPENOFFERREFUND</u>

